

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.03.2019

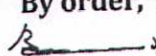
ORDER NO. 50 of 2019

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 94/2018 for CESTAT, Ahmedabad w.e.f. 01/04/2019 to 05/04/2019 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 03/04/2019 to 05/04/2019	Larger Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 01/04/2019 to 02/04/2019	Recused matters as notified

Note:

1. There will be no adjournment of Larger Bench matters under any circumstances.
2. In ^{the} case of Recused matters no adjournment request will be entertained in normal course.

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar